

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-59(ND)/2008

In the matter of :

Sh. Raj Kumar Divraj & Ors.

....PETITIONER

Vs.

M/s Rambagh Palace Hotel (P) Ltd.

... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 22.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Salman Khurshid, Sr. Advocate  
Mr. Shailesh Sharma, Advocate

For the Respondent/Cor. Debtor :-

ORDER

At the request of the Ld. Counsels for the parties, the matter is posted to  
14.9.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
22.8.2017